

CHPL INDUSTRIES LIMITED

Regd. Office : Shop No. 2, Budha Bhavanam, MCH Complex, M G Road, Secunderabad - 500003;

Tel: 040-27542651; e-mail : chplindustries@gmail.com

CIN: L65921TG1989PLC010151

POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of of **Mrs Rashmi Ravi Sharma, Mr. Sanjaykumar Rameshbhai Bhalani and Mr. Jignesh B. Rajpara** ("Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations") in respect of Open Offer to acquire upto 7,92,113 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital (the "Offer") of **CHPL Industries Limited** ("Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on March 14, 2016 in (a) Financial Express, English all editions; (b) Jansatta, Hindi, all editions; (c) Nava Telangana, Secunderabad edition (d) Mumbai Lakshadweep, Mumbai edition.

1. Name of the Target Company : CHPL Industries Limited
2. Name of the Acquirers : Mrs Rashmi Ravi Sharma,
Mr. Sanjaykumar Rameshbhai Bhalani, and
Mr. Jignesh B. Rajpara
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Purva Shareregistry (India) Private Limited
5. Offer Details:
 - a. Date of Opening of the Offer : May 10, 2016
 - b. Date of closure of the Offer : May 23, 2016
6. Date of payment of consideration : N.A. as no shares were tendered in the Open Offer
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 1/-	Rs. 1/-
7.2	Aggregate number of shares tendered	7,92,113	Nil
7.3	Aggregate number of shares accepted	7,92,113	N.A.
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 7,92,113	N.A.
7.5	Shareholding of the Acquirers/PAC before Agreement / Public Announcement (No. & %)	6,25,000 (20.52%)	6,25,000 (20.52%)
7.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	9,22,608 30.28%	9,22,608 30.28%
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	7,92,113 26.00%	Nil N.A.
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirers / PAC - Number % of Fully Diluted Equity Share Capital	23,39,721 76.80%	15,47,608 50.80%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 14,82,240 (48.66%) Post-Offer : 7,06,867 (23.20%)	Pre-Offer : 14,82,240 (48.66%) Post-Offer : 14,98,980 (49.20%)*

* including 16,740 Equity Shares held by outgoing promoters who are proposed to be reclassified as Public shareholder(s) subject to and in compliance with SEBI (Listing Obligations and Disclosure Requirement) Regulations, 2015 and other applicable regulations / directions, if any, issued by SEBI / Stock Exchanges.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

On Behalf of the Acquirers issued by the Manager to the Offer



ARIHANT capital markets ltd.

Merchant Banking Division

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Contact Person: Mr. Amol Kshirsagar / Mr. Satish Kumar P.

Place: Mumbai
Date: May 27, 2016